GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †568

ANSWERED ON 03.12.2025

PM 15-POINT WELFARE PROGRAMME

†568. SHRI BRIJENDRA SINGH OLA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Prime Minister's new 15-point program for the welfare of the Minorities is currently operational and if so, the status thereof;
- (b) the number of specific schemes being run under the said programme and the details of beneficiaries during each of the last five years and the current financial year, district-wise including those belonging to Jhunjhunu Lok Sabha Constituency in Rajasthan;
- (c) the details of challenges being faced for proper implementation of minority welfare schemes, especially in terms of education and skill development;
- (d) the details of the funds released and spent by the Government during each of the last three years, State-wise and district-wise including Jhunjhunu Lok Sabha Constituency; and
- (e) the steps taken to ensure transparency and accountability in the allocation and utilisation of funds earmarked for programmes related to welfare of minorities?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

- (a) to (c): The Prime Minister's New 15 Point Programme for welfare of Minorities is a programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country. The Schemes of Ministry of Minority Affairs and other participating Ministries included in the PM's New 15 Point Programme are as under:
- i. Pre-Matric Scholarship Scheme (Ministry of Minority Affairs)
- ii. Post-Matric Scholarship Scheme (Ministry of Minority Affairs)
- iii. Merit-cum- Means based Scholarship Scheme (Ministry of Minority Affairs)
- iv. National Minorities Development Finance Corporation (NMDFC) Loan Schemes
- v. Samagra Shiksha Abhiyaan (M/o Education)
- vi. Deen Dayal Antyodaya Yojana (DAY-NRLM) (M/o Rural Development)
- vii. Deen Dayal Upadhyay Gramin Kaushal Yojana (M/o Rural Development)
- viii. Pradhan Mantri Awaas Yojana (M/o Rural Development)
- ix. Deen Dayal Antyodaya Yojana -National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- x. Priority Sector Lending by Banks (Department of Financial Services)
- xi. Pradhan Mantri Mudra Yojana (Department of Financial Services)
- xii. POSHAN Abhiyaan (Ministry of Women & Child Development)

xiii. National Health Mission (Department of Health & Family Welfare)

xiv. Ayushman Bharat (Department of Health & Family Welfare)

xv. National Rural Drinking Water Programme (Jal Jeevan Mission), (Department of Drinking Water & Sanitation)

The Schemes are being implemented by the respective Ministries/Departments under the saturation approach of Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.

(d): The funds allocated and spent by the Ministry of Minority Affairs during each of the last three years is as under:

			(Rs. in crores)
S.No.	Year	Outlay	Expenditure
1	2022-23	2612.66	837.68
2	2023-24	2608.93	1032.65
3	2024-25	1868.18	1396.01

(e): The Ministry has ensured transparency and accountability in the allocation and utilization of funds for its various schemes through robust monitoring framework of scheme implementation including comprehensive checklists, physical inspections and increased use of technology to adopt end to end digitalization of the scheme implementation processes through a dedicated Management Information System (MIS) and receiving online public/beneficiary feed backs.
